

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

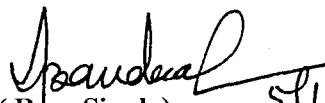
NO : 888/Ac

DATED:- 5/10/19

Sanction is hereby accorded to the allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Judges, under various detailed Heads for the current year 2019-20, as detailed below-
(Rs. In lacs)

S. No	Name of the Court.	001 Salary	006- Tele phone	007- O.E.	009 R.R.T.	014- POL	2071- P&ORB (NPS)	043 Uniform.	054 Furniture & furnishings.
1	Pr. D&S Judge, Srinagar.	25.00	---	---	---	---	0.30	1.50	---
2	Pr. D&S Judge, Kupwara.	20.00	---	---	---	0.20	0.40	---	---
3	Pr. D&S Judge, Jammu.	20.00	---	---	---	---	0.50	---	---
4	Pr. D&S Judge, Kathua.	---	---	---	---	---	---	---	0.50
5	Addl. D&S Judge, Kathua.	15.00	---	---	---	---	---	---	---
6	Addl. D&S Judge, Handwara.	15.00	---	---	---	---	0.20	---	---
7	Addl. D&S Judge, Rajouri.	---	---	---	---	---	---	---	0.30
8	Addl. D&S Judge, Kupwara (Fast Track Court)	15.00	---	---	---	---	---	---	---
9	Addl. D&S Judge, Sopore.	15.00	---	0.20	---	---	---	---	---
10	Addl. Distt. Judge (Matrimonial Cases) Jammu.	10.00	---	---	---	---	0.10	---	0.50
11	Addl. Distt. Judge (Anti-corruption) Jammu.	---	---	---	---	---	---	---	0.25
12	Addl. Distt. Judge (Anti-corruption) Srinagar.	10.00	---	---	---	---	---	---	---
13	2 nd . Addl. D&S Judge, Srinagar.	12.00	---	---	---	0.10	---	---	---
14	C.J.M. Srinagar.	---	0.10	0.20	---	0.20	0.20	---	---
15	C.J.M. Handwara.	---	---	---	0.15	---	---	---	---
16	Sub Judge, Uri.	---	---	---	---	---	---	---	0.50
17	Sub Judge, Ramnagar.	15.00	---	0.15	---	0.10	0.10	0.30	---
18	City Judge, Jammu.	---	---	---	---	---	---	0.08	0.30
19	City Judge, Srinagar.	15.00	---	---	---	---	0.20	---	---
20	Spl. Mob. Mag. Srinagar.	15.00	---	0.15	---	0.15	---	---	---
21	Distt. Mob. Mag. (Tr) Doda.	---	---	---	---	---	---	---	0.40
22	Distt. Mob. Mag. (Tr) Sopore.	10.00	0.10	0.15	---	0.15	0.20	---	---
23	Distt. Mob. Mag. (Tr) Anantnag.	---	---	---	---	---	---	---	0.40
24	Munsiff, Magam.	10.00	---	---	---	---	---	---	---
25	Munsiff, Bandipora.	7.00	---	---	---	---	---	---	---
26	Munsiff, Qazigund.	---	---	---	---	---	---	0.20	0.30
27	Munsiff, Basohli.	---	---	---	---	---	---	0.30	---
28	Munsiff, Anantnag.	8.00	---	---	---	---	0.20	---	---
29	Munsiff, Sogam.	---	---	0.15	---	0.15	0.20	---	0.40
30	Munsiff, Tral.	---	---	---	---	---	---	0.20	0.40
31	Addl. Mob. Mag. Khalatsi.	10.00	---	---	---	---	---	---	---
32	Addl. Mob. Mag. Reasi.	---	---	0.10	---	0.15	0.20	---	---
33	Tehsildar, Thanamandi.	1.50	---	---	---	---	0.15	---	---
34	Tehsildar, Shopian.	1.50	---	---	---	---	0.15	---	---
35	Tehsildar, Tral.	2.00	---	---	---	---	0.15	---	---
36	Tehsildar, Gandoh.	4.00	---	---	---	---	0.30	---	---

By Order.

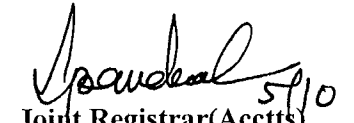

(Ram Singh)
Joint Registrar(Accts)

No 18019-18079/Ac Dated: 5/10/19

Copy to the:-

- 1-4 Pr. D & S Judge, Srinagar/Kupwara/Jammu/Kathua.
- 5-8 Addl. Distt. & Sessions Judge, Kathua/Handwara/Rajouri/Sopore./Kupwara.
9. Addl. Distt. Judge, (Matrimonial Cases) Jammu.
- 10-11. Addl. Distt. Judge (Anti-corruption) Jammu/Srinagar.
12. 2nd. Addl. D&S Judge, Srinagar.

- 13-14. C.J.M. Srinagar/Handwara.
- 15-16. Sub Judge, Uri/Ramnagar.
- 17-18. City Judge, Jammu/Srinagar.
- 19. Special Mobile Magistrate, Srinagar.
- 20-22. Distt. Mob. Mag. (Tr) Doda/Sopore/Anantnag.
- 23-29. Munsiff, Magam/Bandipora/Qazigund/Basohli/Anantnag/Ssogam/Tral.
- 30-31 Addl. Mobile Magistrate Khaltsi/Reasi.
- 31-35. Tehsildar, Thanamandi/Shopian/Tral/Gandoh.
- 36 Try Officer, Saddar Try. Srinagar.
- 37 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 38-59 Treasury Officer, Kupwara/Kathua/Handwara/Rajouri/Sopore/Handwara/Uri/Ramnagar/
Doda/Anantnag/Magam/Bandipora/Qazigund/Basohli/Sogam/Tral/Khaltsi/Reasi/Thanamandi/
Shopian/Tral/Gandoh.
- 60. Order Book.
- 61 I/c NIC High Court, Srinagar for uploading on High Court website.


Joint Registrar(Accts)